

F.No. A-44011/3/2017/HRD-I/1827-1835
Government of India
Ministry of Commerce & Industry
(Department of Commerce)
Directorate General of Foreign Trade

Udyog Bhawan, New Delhi-110011
Dated: 14 September, 2018

OFFICE ORDER No. 100/2018

Consequent upon his appointment as CVO, Container Corporation of India Ltd. (CONCOR), Delhi under the Ministry of Railways with pay at level 14 (Rs. 1,44,000-2,18,200/-) of the pay matrix, for an initial period of 3 years vide Department of Personnel & Training (DoPT) Order dated 10.09.2018, Shri Akash Taneja (ITS:1990), presently working as Joint Director General of Foreign Trade is hereby relieved of his duties from DGFT Headquarters with effect from the forenoon of 17.09.2018 in order to enable him to join his new assignment.


(Nirmal Kumar)

Dy. Director General of Foreign Trade
E-mail: nirmal.kumar65@nic.in
Tel. No. 011-23063918

1. Shri Akash Taneja, Joint Director General of Foreign Trade, Udyog Bhawan, New Delhi.
2. PSO to Secretary, Central Vigilance Commission, Satarkata Bhawan, GPO Complex, Block-A, INA, New Delhi-110023.
3. PSO to Chairman, Railways Board, Ministry of Railways, Rail Bhawan, New Delhi.
4. PSO to Commerce Secretary.
5. PPS to DGFT.
6. PPS/PS to all ADGs/JDGs in DGFT Headquarters.
7. The Accounts Officer, CPAO, DGFT(Hq), Udyog Bhawan, New Delhi.
8. The DDO(Cash), DGFT(HQ), Udyog Bhawan, New Delhi.
9. Hindi Section for Hindi Version.
10. Office Order file/Guard file/Personal file & Service Book of the officer concerned.